

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 429
TO BE ANSWERED ON 06/12/2023

**REVISION OF PENSION UNDER NATIONAL SOCIAL ASSISTANCE PROGRAMME
(NSAP)**

429 DR. AMEE YAJNIK:
SHRI DHIRAJ PRASAD SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the pension amount under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) for the age group 60-79 has not been revised since 2012, and is currently only Rs. 200 per month;
- (b) by when Government plan to revise the IGNOAPS amount so that it becomes a meaningful amount for the beneficiaries;
- (c) the amount estimated to administer the scheme;
- (d) the year-wise release of funds and beneficiaries covered through Central Funds for subschemes of National Social Assistance Programme; and
- (e) the State-wise information on the number of beneficiaries and funds released between the years 2020-23?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) of National Social Assistance Programme (NSAP), monthly pension at the rate of Rs.200/- per month is being paid to old age persons in the age group of 60 to 79 years belonging to Below Poverty Line (BPL) households. The amount of pension is increased to Rs.500/- per month in respect of these beneficiaries on reaching the age of 80 years and above.

The rate of assistance under old age pension scheme was revised from Rs.75 to Rs.200 in 2007. Further, it was revised to Rs.500 for the persons of 80 years and above in 2011. No proposal to revise the pension amount is under consideration at present. The States/UTs are, however, encouraged to provide top-ups over and above the central assistance under the NSAP pension schemes. Presently, these amounts range from Rs.50 to Rs. 3000 per month per beneficiary under old age pension. As a result, old age beneficiaries are getting, on an average, monthly pension of Rs.1000 in several States / UTs.

(c) to (e) The total approved budget outlay of NSAP for its implementation for five years during 15th Finance Commission cycle (i.e. from 2021-22 to 2025-26) is Rs.47,808.31 crore (including Rs.32,528.56 crore under IGNOAPS). The budget allocation for NSAP for FY 2023-24 is Rs. 9636.32 crore (including Rs. 6634.32 crore for IGNOAPS).

The State/UT-wise details of release of funds and number of beneficiaries covered under the three pension schemes of NSAP, i.e. Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) during 2020-21 to 2022-23 are given at **Annexure I, Annexure II and Annexure III**, respectively.

Annexures referred to in reply to part (c) to (e) of Rajya Sabha Unstarred Q. No. 429 due for answer on 06.12.2023

State/UT-wise details of beneficiaries covered and funds released under IGNOAPS during 2020-21 to 2022-23

Sl. No.	States/UTs	No. of beneficiaries			Funds Release (Rs. in crore)		
		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	Andhra Pradesh	662641	662641	662641	186.77	141.55	194.75
2	Bihar	2996472	2996472	2996472	1000.02	998.05	1059.14
3	Chhattisgarh	644429	644429	644429	98.55	183.58	187.69
4	Goa	1705	5933	7263	0.00	0.00	0.00
5	Gujarat	580706	580706	580706	173.64	130.23	217.05
6	Haryana	258583	256656	258583	34.96	0.00	180.39
7	Himachal Pradesh	93033	93178	93178	39.34	9.85	29.56
8	J & K	129905	129905	129814	22.88	35.07	19.26
9	Jharkhand	993567	993567	992852	206.38	327.09	270.16
10	Karnataka	894722	899422	899422	300.73	291.52	243.66
11	Kerala	449158	449158	449158	175.96	0.00	0.00
12	Madhya Pradesh	1569627	1569627	1569627	465.46	392.16	663.28
13	Maharashtra	1122228	1136682	1124360	305.48	241.31	135.68
14	Odisha	1418631	1418631	1418631	351.85	417.15	412.31
15	Punjab	103875	111113	112955	36.03	8.47	0.00
16	Rajasthan	799636	799636	799636	251.48	65.86	443.91
17	Tamil Nadu	1237809	1237809	1237809	201.26	589.85	305.96
18	Telangana	473575	473575	473575	213.17	71.74	144.89
19	Uttar Pradesh	4345014	4345014	4419105	1247.08	1272.82	1473.63
20	Uttarakhand	191597	206164	204557	98.76	48.42	105.98
21	West Bengal	1423192	1409188	1326995	367.05	240.96	381.44
22	Arunachal Pradesh	29290	5894	5894	0.00	0.00	0.00
23	Assam	707927	693284	695323	253.8	247.6	254.44
24	Manipur	55926	55926	55904	25.92	4.29	22.39
29	Meghalaya	52501	55280	56097	17.19	8.69	17.92
26	Mizoram	24981	25123	24524	9.35	4.72	9.3
27	Nagaland	44530	44530	44530	18.47	14.16	19.38
28	Sikkim	16418	16418	16923	8.17	0.00	7.04
29	Tripura	113920	102680	125280	9.85	22.98	25.31
30	A&N Islands	590	590	587	0.79	0.00	0.00
31	Chandigarh	2373	2373	2378	0.00	0.00	0.00
32	D&N Haveli and D&D	8898	8898	8898	0.00	0.00	0.00
33	NCT Delhi	119403	119403	115466	23.04	34.1	0.00
34	Ladakh	6488	6488	6486	0.00	0.00	3.03
35	Lakshadweep	166	166	159	0.00	0.00	0.00
36	Puducherry	17003	17003	17713	8.22	4.18	0.00
	Total	21590519	21573562	21577930	6152.61	5806.39	6827.55

Annexures referred to in reply to part (c) to (e) of Rajya Sabha Unstarred Q. No. 429 due for answer on 06.12.2023

State/UT-wise details of beneficiaries covered and funds released under IGNWPS during 2020-21 to 2022-23

Sl. No.	States/UTs	Number of beneficiaries			Funds Release (Rs. in crore)		
		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	Andhra Pradesh	245607	245607	245607	91.07	68.30	91.07
2	Bihar	547777	634695	634695	203.12	233.45	235.34
3	Chhattisgarh	183076	192701	198493	45.23	70.56	73.06
4	Goa	315	4915	5868	0.00	0.00	0.00
5	Gujarat	218395	218395	231632	78.81	40.49	0.00
6	Haryana	57149	57149	57149	7.98	0.00	43.77
7	Himachal Pradesh	17979	17979	21974	6.67	1.67	5.00
8	J & K	7278	7278	7619	1.24	2.02	1.41
9	Jharkhand	271579	268589	267477	75.53	120.56	99.18
10	Karnataka	460084	452027	452027	170.60	167.61	159.46
11	Kerala	209236	209236	209236	96.98	0.00	0.00
12	Madhya Pradesh	536412	536412	536412	190.35	149.18	244.79
13	Maharashtra	64956	70671	74933	15.58	19.65	13.50
14	Odisha	525706	508015	528570	206.12	188.37	195.99
15	Punjab	15311	18462	19294	5.77	1.71	0.00
16	Rajasthan	180341	278712	305053	66.87	25.84	162.35
17	Tamil Nadu	519690	549084	565139	96.35	218.02	236.23
18	Telangana	175530	175530	175530	97.63	32.54	65.09
19	Uttar Pradesh	991784	991784	1025236	135.60	180.11	190.08
20	Uttarakhand	20690	25906	23898	11.51	2.40	11.64
21	West Bengal	644590	644590	733189	217.49	179.26	203.90
22	Arunachal Pradesh	3565	288	288	0.00	0.00	0.00
23	Assam	114888	112222	113745	42.60	41.61	42.18
24	Manipur	5623	5655	6065	3.08	0.51	2.71
29	Meghalaya	8498	8424	8024	3.15	1.47	2.74
26	Mizoram	1925	1925	2278	0.71	0.36	0.76
27	Nagaland	3720	3720	3720	1.38	0.69	1.72
28	Sikkim	1463	1469	1469	0.81	0.00	0.68
29	Tripura	12989	13336	16013	2.69	3.71	4.21
30	A&N Islands	3	3	3	0.27	0.00	0.00
31	Chandigarh	942	942	2486	0.00	0.00	0.00
32	D&N Haveli and D&D	1858	1858	1858	0.00	0.00	0.00
33	NCT Delhi	30712	32797	32158	2.85	17.28	0.00
34	Ladakh	443	209	443	0.09	0.00	0.15
35	Lakshadweep	89	89	87	0.00	0.00	0.00
36	Puducherry	8514	9785	9785	3.16	1.81	0.00
	Total	6088717	6300459	6517453	1881.28	1769.19	2087.00

Annexures referred to in reply to part (c) to (e) of Rajya Sabha Unstarred Q. No. 429 due for answer on 06.12.2023

State/UT-wise details of beneficiaries covered and funds released under IGNDPS during 2020-21 to 2022-23

Sl. No.	States/UTs	Number of beneficiaries			Funds Release (Rs. in crore)		
		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	Andhra Pradesh	24413	24413	24413	9.05	6.79	9.05
2	Bihar	120562	126156	126156	44.7	46.78	46.78
3	Chhattisgarh	32017	31953	31985	8.9	11.85	11.86
4	Goa	41	466	466	0.00	0.00	0.00
5	Gujarat	12370	20557	20300	4.59	5.72	8.44
6	Haryana	11537	11537	11537	1.54	0.00	8.91
7	Himachal Pradesh	851	853	853	0.32	0.08	0.24
8	J & K	2426	2426	2426	0.28	0.67	0.45
9	Jharkhand	25598	26496	26516	7.12	12.2	9.83
10	Karnataka	43639	43639	44825	16.18	16.18	15.74
11	Kerala	29935	29935	29935	13.87	0.00	0.00
12	Madhya Pradesh	99924	99924	99924	35.5	27.52	45.23
13	Maharashtra	8522	8870	9106	0.00	0.00	0.00
14	Odisha	86767	85805	90754	33.31	31.82	33.65
15	Punjab	4710	5656	5982	1.74	0.45	0.00
16	Rajasthan	29496	30502	30513	10.94	2.08	15.5
17	Tamil Nadu	57201	63261	63261	10.61	34.06	17.59
18	Telangana	17448	17448	17448	9.7	3.24	6.47
19	Uttar Pradesh	73213	75280	75280	20.36	13.96	20.94
20	Uttarakhand	2822	2880	2880	1.31	0.27	1.3
21	West Bengal	65802	61539	61019	22.78	13.87	11.31
22	Arunachal Pradesh	1284	112	112	0.00	0.00	0.00
23	Assam	18916	18916	34864	7.01	7.01	12.93
24	Manipur	1007	1007	1005	0.56	0.09	0.47
29	Meghalaya	969	969	1558	0.36	0.17	0.47
26	Mizoram	400	400	686	0.15	0.07	0.2
27	Nagaland	960	960	960	0.36	0.27	0.36
28	Sikkim	451	457	457	0.25	0.00	0.21
29	Tripura	1783	1769	1856	0.33	0.49	0.51
30	A&N Islands	1	2	2	0.05	0.00	0.00
31	Chandigarh	100	100	100	0.00	0.00	0.00
32	D&N Haveli and D&D	208	254	320	0.00	0.00	0.00
33	NCT Delhi	6321	6321	4647	1.17	1.76	0.00
34	Ladakh	363	150	219	0.01	0.00	0.13
35	Lakshadweep	51	51	51	0.00	0.00	0.00
36	Puducherry	1259	1259	1259	0.09	0.00	0.00
	Total	783367	802323	823675	263.14	237.39	278.56